	(F	iling under clause (c	a) of sub-regulatior	a (2) of regulation 13	the IBBI (Insolvenc	y Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
il. No.	Category of Creditor	Summary of Cl No. of Claims	aims Received Amount	Sun No. of Claims	nmary of Claims Adn Amount	hitted % Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexu (Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	87	73488866	87	77993719	70.70	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	32319402	1	32319402	29.30	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		88	105808268	88	110313121	100.00	0	0	0	